

COURT NO. 20
THE HONOURABLE SRI JUSTICE SUBBA REDDY SATTI

To be Heard on Tuesday The 8th day of April 2025(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

- NOTE: 1. CENTRAL GOVT, CENTRAL PSUs, CENTRAL CORP. MATTERS WILL BE TAKEN UP ON MONDAY**
2. SOCIAL WELFARE, PAYMENT OF BILLS MATTERS WILL BE TAKEN UP ON TUESDAY
3. CIVIL PORTFOLIO MATTERS, RTI, ULC, AND MISCELLANEOUS MATTERS WILL BE TAKEN UP ON WEDNESDAY
4. STATE PSUs, STATE CORP., WAKF MATTERS WILL BE TAKEN UP ON THURSDAY
5. APCRDA AND NOT ELSEWHERE MATTERS WILL BE TAKEN UP ON FRIDAY
6. EVERYDAY CONTEMPT CASES WILL BE TAKEN UP FROM 03:15 PM TO 04:15 PM

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION (A P S E B)</u>					
1	WP/9008/2025 IA 1/2025 Direction Petition	B NAGAMALLA REDDY Vs THE STATE OF AP	V R REDDY KOVVURI	GP FOR ENERGY VENKAT CHALLA	YSR KADAPA
2	WP/9099/2025 IA 1/2025 Direction Petition IA 2/2025 Suspension Petition	SUNKARA SRIHARI REDDY Vs THE STATE OF ANDHRA PRADESH	SS RAMA KRISHNA PRASAD	GP FOR ENERGY	PRAKASAM
<u>ADMISSION (SOCIAL WELFARE)</u>					
3	WP/8984/2025 IA 1/2025 Direction Petition	SODEM MUKKAYYA Vs THE STATE OF ANDHRA PRADESH	SRIMAN	GP FOR SOCIAL WELFARE GP FOR REVENUE	WEST GODAVARI
4	WP/9020/2025 IA 1/2025 Suspension Petition	SODEM MUKKAYYA Vs THE STATE OF ANDHRA PRADESH	SRIMAN	GP FOR SOCIAL WELFARE	WEST GODAVARI
<u>ADMISSION(WAKF BOARD)</u>					
5	WP/8974/2025 IA 1/2025 Suspension Petition	BOYA MALLIKARJUNA Vs THE STATE OF AP	SYED KHADER MASTAN	GP FOR SOCIAL WELFARE	KURNOOL
<u>ADMISSION (CENTRAL GOVT.)</u>					
6	WP/8948/2025 IA 1/2025 Direction Petition	CHALLAPALLI MADHU Vs UNION OF INDIA	K V ADITYA CHOWDARY		KRISHNA
7	WP/9084/2025 IA 1/2025 Direction Petition	NEELAM NAGA AYYAPA SWAMY Vs THE UNION OF INDIA	AJAY KUMAR KANAPARTHI		WEST GODAVARI
8	WP/9116/2025 IA 1/2025 Direction Petition	MUDHAVATHU BABU NAIK Vs RAILWAY PROTECTION FORCE(RPF) POLICE STATION	SASANKA BHUVANAGIRI		GUNTUR
9	WP/9127/2025 IA 1/2025 Direction Petition	LINGAMGUNTLA JHANSI PRASANNA JYOTHI Vs THE UNION OF INDIA	KUMAR ETUKURI		KRISHNA
10	WP/9173/2025 IA 1/2025 Stay Petition IA 2/2025 Direction Petition	SRI LAKSHMI ENTERPRISES Vs UNION OF INDIA	M/S INDUS LAW FIRM		VISAKHAPATNAM
11	WP/9190/2025 IA 1/2025 Suspension Petition	M/S SATRA SERVICES AND SOLUTIONS PRIVATE LIMITED Vs UNION OF INDIA	N ASHWANI KUMAR		VISAKHAPATNAM

ADMISSION (CORPORATION)

12	WP/9023/2025 IA 1/2025 Direction Petition	M/S. PEARL DISTILLERY PRIVATE LIMITED COMPANY Vs THE STATE OF ANDHRA PRADESH	KOTI REDDY IDAMAKANTI	GP FOR PROHIBITION EXCISE	PRAKASAM
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ADMISSION - PAYMENT OF BILLS

13	WP/8981/2025 IA 1/2025 Direction Petition	M/S. P.T.R BROTHERS PROJECTS. Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	KURNOOL
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To be Heard on Tuesday The 8th day of April 2025(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(ADJOURNED MOTION LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR COMPLIANCE</u>					
14	CC/203/2019 IA 1/2022 Implead Petition WP/9905/2019	KILARI NAGESWARA RAO Vs A.MOHD. IMTIYAZ	V S K RAMA RAO	B S SHIVAJI K NARSI REDDY P SUBASH	GUNTUR
15	WP/9905/2019 IA 1/2019 Direction Petition IA 1/2022 Implead Petition	KILARI NAGESWARA RAO Vs THE UNION OF INDIA	V S K RAMA RAO	KANDA SRINIVASU (CENTRAL GOVERNMENT COUNSEL) SODUM ANVESHA GP FOR ROADS BUILDINGS S S VARMA(SR PANEL COUNSEL CENT GOVT) GP FOR REVENUE	KRISHNA
<u>ADMISSION (A P S E B)</u>					
16	WP/8479/2025 IA 1/2025 Direction Petition	BURLA VENKATA RAO Vs THE STATE OF ANDHRA PRADESH	C SUBODH	GP FOR ENERGY	PRAKASAM
17	WP/8571/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition	SUNKARA SRI HARI REDDY Vs THE STATE OF ANDHRA PRADESH	SS RAMA KRISHNA PRASAD	GP FOR ENERGY V V SATISH (SC for APEPDCL)	PRAKASAM
<u>ADMISSION (SOCIAL WELFARE)</u>					
18	WP/8682/2025 IA 1/2025 Direction Petition	KONAGALLA ACHYUTAMBA Vs THE STATE OF ANDHRA PRADESH	MAHADEVA KANTHRIGALA	GP FOR REVENUE	VISAKHAPATNAM
<u>ADMISSION (CORPORATION)</u>					
19	WP/8430/2025 IA 1/2025 Stay Petition IA 2/2025 Direction Petition	BALAJI WAREHOUSING COMPANY PRIVATE LTD Vs THE STATE OF ANDHRA PRADESH	BALAJI MEDAMALLI	GP FOR CIVIL SUPPLIES	KRISHNA
20	WP/8523/2025 IA 1/2025 Suspension Petition IA 2/2025 Direction Petition	VENKATESWARA RICE TRADERS Vs THE AP STATE CIVIL SUPPLIES CORPORATION LTD	VENKATESWARA RAO GUDAPATI	GP FOR CIVIL SUPPLIES	GUNTUR
<u>ADMISSION (ROADS & BUILDINGS)</u>					
21	WP/7384/2025 IA 1/2025 Direction Petition	G M PICTURE PALACE Vs THE STATE OF AP	B S REDDY	GP FOR REVENUE GP FOR ROADS BUILDINGS	KURNOOL
<u>ADMISSION (AP CRDA)</u>					
22	WP/7330/2025 IA 1/2025 Direction Petition	SRI LAKSHMI NARASIMHA DEVELOPERS AND CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	SREENIVASA RAO VELIVELA	GP FOR MUNICIPAL ADMN URBAN DEV	KRISHNA
<u>ADMISSION - PASSPORT MATTERS</u>					
23	WP/8549/2025 IA 1/2025 Direction Petition	GEDDAM VIJAYA HARSHA KUMAR Vs THE UNION OF INDIA	ABDUS SALEEM	M UMA DEVI (CENTRAL GOVT COUNSEL) GP FOR HOME	EAST GODAVARI

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(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR APPEARANCE					
24	WP/3514/2024 IA 1/2024 Direction Petition	M/S SV CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	SAI MANOJ REDDY L	GP FOR ROADS BUILDINGS (AP) GP FOR FINANCE PLANNING	ANANTAPUR
25	WP/3572/2024 IA 1/2024 Direction Petition	S V CONSTRUCTIONS Vs THE STATE OF AP	SAI MANOJ REDDY L	GP FOR ROADS BUILDINGS (AP) GP FOR FINANCE PLANNING	ANANTAPUR
26	WP/4539/2024 IA 1/2024 Direction Petition	M/S SV CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	SAI MANOJ REDDY L	GP FOR ROADS BUILDINGS (AP) GP FOR FINANCE PLANNING	ANANTAPUR
27	WP/7925/2024 IA 1/2024 Direction Petition	P RAMANJANEYULU Vs THE STATE OF ANDHRA PRADESH	S KRISHNA REDDY	GP FOR HOUSING GP FOR FINANCE PLANNING GP FOR REVENUE E V JAGANNADHA RAO (SC FOR AP STATE HOUSEING COOP LTD)	ANANTAPUR
28	WP/7947/2024 IA 1/2024 Direction Petition	C.NARENDRA REDDY Vs THE STATE OF ANDHRA PRADESH	S KRISHNA REDDY	GP FOR HOUSING GP FOR FINANCE PLANNING E V JAGANNADHA RAO (SC FOR AP STATE HOUSEING COOP LTD)	ANANTAPUR
29	WP/7990/2024 IA 1/2024 Direction Petition	P.BHASKAR Vs THE STATE OF ANDHRA PRADESH	S KRISHNA REDDY	GP FOR HOUSING GP FOR FINANCE PLANNING E V JAGANNADHA RAO (SC FOR AP STATE HOUSEING COOP LTD)	ANANTAPUR
30	WP/15928/2024 IA 1/2024 Direction Petition	KSR AND COMPANY Vs THE STATE OF ANDHRA PRADESH	RAMBABU KOPPINEEDI	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	EAST GODAVARI
31	WP/16005/2024 IA 1/2024 Direction Petition	LECKON INFRASTRUCTURE PVT LTD-NITHIN SAI CONSTRUCTIONS (JV) Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	YSR KADAPA
32	WP/16008/2024 IA 1/2024 Direction Petition	K S R AND COMPANY Vs THE STATE OF AP	RAMBABU KOPPINEEDI	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	EAST GODAVARI
33	WP/16163/2024 IA 1/2024 Direction Petition	K S R AND COMPANY Vs THE STATE OF ANDHRA PRADESH	RAMBABU KOPPINEEDI	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	EAST GODAVARI
34	WP/16166/2024 IA 1/2024 Direction Petition	M/S OBULESWARA SWAMY CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	DASARI S V V S V PRASAD	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	YSR KADAPA
35	WP/16254/2024 IA 1/2024 Direction Petition	M/S. K.S.R AND COMPANY Vs STATE OF ANDHRA PRADESH	RAMBABU KOPPINEEDI	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	EAST GODAVARI

36	WP/16412/2024 IA 1/2024 Direction Petition	M/S.PAIDALA.THIRUPATHI REDDY AND BROS Vs THE STATE OF ANDHRA PRADESH	VENKAT CHALLA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	KURNOOL
37	WP/16492/2024 IA 1/2024 Direction Petition	M/S. K.S.R AND COMPANY Vs STATE OF ANDHRA PRADESH	RAMBABU KOPPINEEDI	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	EAST GODAVARI
38	WP/17050/2024 IA 1/2024 Direction Petition	D. TEJ DEEP Vs THE STATE OF ANDHRA PRADESH	P HEMACHANDRA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	CHITTOOR
39	WP/17123/2024 IA 1/2024 Direction Petition	M/S. PTR AND BROTHERS PROJECTS Vs THE STATE OF ANDHRA PRADESH	VENKAT CHALLA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	SPS NELLORE
40	WP/17951/2024 IA 1/2024 Direction Petition	M/S. PAIDALA THIRUPATHI REDDY AND BROTHERS Vs THE STATE OF ANDHRA PRADESH	VENKAT CHALLA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	KURNOOL
41	WP/18318/2024 IA 1/2024 Direction Petition	M/S. K.S.R AND COMPANY Vs THE STATE OF ANDHRA PRADESH	RAMBABU KOPPINEEDI	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	EAST GODAVARI
42	WP/18363/2024 IA 1/2024 Direction Petition	M/S. K.S.R COMPANY Vs THE STATE OF ANDHRA PRADESH	RAMBABU KOPPINEEDI	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING GP FOR ROADS BUILDINGS	EAST GODAVARI
43	WP/18607/2024 IA 1/2024 Direction Petition	M/S. MAHINDRA CONSTRUCTIONS Vs STATE OF ANDHRA PRADESH	RAMBABU KOPPINEEDI	GP FOR ROADS BUILDINGS GP FOR MINES AND GEOLOGY GP FOR FINANCE PLANNING	EAST GODAVARI
44	WP/20398/2024 IA 1/2024 Direction Petition	M/S. PTR BROTHERS PROJECTS. Vs THE STATE OF ANDHRA PRADESH	VENKAT CHALLA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	KURNOOL

FOR WITHDRAWAL

45	WP/7420/2020 IA 1/2020 Direction Petition	INDUS TOWERS LIMITED Vs THE ANDHRA PRADESH SOUTHERN POWER DISTRIBUTION COMPANY LIMITED	T D PANI KUMAR	Y NAGI REDDY (APTRANSCO) M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
46	WP/25205/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition	GARUDADRI COLLEGE OF D-PHARMACY Vs PHARMACY COUNCIL OF INDIA	KOCHIRI RAJA SHEKAR	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) D V SASIDHAR	YSR KADAPA

FOR ORDERS

47	WP/32503/2023 IA 1/2023 Direction Petition	KSR INFRASTRUCTURE Vs THE STATE OF ANDHRA PRADESH	RAMBABU KOPPINEEDI	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	SRIKAKULAM
48	WP/1616/2024 IA 1/2024 Direction Petition	M/S.SRINIVASA EDIFICE PRIVATE LIMITED Vs THE STATE OF ANDHRA	SURESH KUMAR REDDY KALAVA	GP FOR ROADS BUILDINGS (AP) GP FOR FINANCE PLANNING	KRISHNA

PRADESH

49	WP/2851/2024 IA 1/2024 Direction Petition	M/S. SRI SAI TEJA ENGINEERS PVT LTD Vs THE STATE OF ANDHRA PRADESH	PILLIX LAW FIRM	GP FOR YOUTH SERVICES(AP) SATEESH KUMAR EERLA SC FOR AP TOURISAM DEVELOPMENT CORPORATION	EAST GODAVARI
50	WP/11852/2024 IA 1/2024 Direction Petition	G M SAIRAM ELECTRICAL Vs THE STATE OF ANDHRA PRADESH	T V JAGGI REDDY	GP FOR ENERGY GP FOR FINANCE PLANNING METTA CHENDRA SEKHAR RAO V V SATISH (SC for APEPDCL)	EAST GODAVARI
51	WP/21975/2024 IA 1/2024 Stay Petition IA 2/2024 Direction Petition IA 1/2025 Vacate Stay Petition WP/21976/2024	PUJITHA INDUSTRIES Vs THE RESERVE BANK OF INDIA	VIMAL VARMA VASI REDDY	S SATYANARAYANA MOORTHY V DYUMANI	WEST GODAVARI
52	WP/21976/2024 IA 1/2024 Stay Petition IA 2/2024 Direction Petition IA 1/2025 Vacate Stay Petition	M/S PAVITHRA FOAM PRODUCTS Vs THE RESERVE BANK OF INDIA	VIMAL VARMA VASI REDDY	S SATYANARAYANA MOORTHY V DYUMANI	WEST GODAVARI

ADMISSION - PAYMENT OF BILLS

53	WP/17528/2024 IA 1/2024 Direction Petition	M/S PTR AND BROTHERS PROJECTS Vs THE STATE OF ANDHRA PRADESH	VENKAT CHALLA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	SPS NELLORE
54	WP/17536/2024 IA 1/2024 Direction Petition IA 1/2025 Implead Petition	J M C CONSTRUCTIONS PVT LTD Vs THE STATE OF AP	K V L NARASIMHA RAO	GP FOR EDUCATION GP FOR FINANCE PLANNING	CHITTOOR
55	WP/18038/2024 IA 1/2024 Direction Petition	M/S CHALLA INFRA PROJECTS PVT. LTD. Vs THE STATE OF ANDHRA PRADESH	T V JAGGI REDDY	GP FOR HIGHER EDUCATION GP FOR FINANCE PLANNING	WEST GODAVARI
56	WP/18262/2024 IA 1/2024 Direction Petition	M/S G.CHIRANJEEVULU CONTRACTOR Vs THE STATE OF ANDHRA PRADESH	DASARI S V V S V PRASAD	GP FOR ENERGY V V SATISH (SC for APEPDCL) GP FOR FINANCE PLANNING GP FOR REVENUE	SRIKAKULAM
57	WP/18439/2024 IA 1/2024 Direction Petition	D MOHAN BABU Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	GP FOR GENERAL ADMINISTRATION GP FOR REVENUE GP FOR FINANCE PLANNING GP FOR ROADS BUILDINGS	ANANTAPUR
58	WP/18446/2024 IA 1/2024 Direction Petition	D MOHAN BABU Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	GP FOR GENERAL ADMINISTRATION GP FOR FINANCE PLANNING GP FOR ROADS BUILDINGS GP FOR REVENUE	ANANTAPUR
59	WP/18487/2024 IA 1/2024 Direction Petition	D. MOHAN BABU Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	GP FOR GENERAL ADMINISTRATION GP FOR FINANCE PLANNING GP FOR ROADS BUILDINGS	ANANTAPUR

GP FOR REVENUE

60	WP/18593/2024 IA 1/2024 Direction Petition	KHUSHI ADVERTISING IDEAS PVT. LTD Vs THE STATE OF ANDHRA PRADESH	RAVITEJA PADIRI	GP FOR TOURISM GP FOR FINANCE PLANNING	KRISHNA
61	WP/18702/2024 IA 1/2024 Direction Petition	M/S. MODERN CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	KRISHNA
62	WP/18819/2024 IA 1/2024 Direction Petition	M/S THIRUMALA CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	DASARI S V V S V PRASAD	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	ANANTAPUR
63	WP/19332/2024 IA 1/2024 Direction Petition	CHALLA SATYANARAYA Vs THE STATE OF AP	DASARI S V V S V PRASAD	GP FOR HOUSING GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV E V JAGANNADHA RAO (SC FOR AP STATE HOUSEING COOP LTD)	WEST GODAVARI
64	WP/19893/2024 IA 1/2024 Direction Petition	M CHANDRA SEKHAR REDDY Vs THE STATE OF ANDHRA PRADESH	KOMMA VIJAYA RAJ KUMAR	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	KURNOOL
65	WP/20087/2024 IA 1/2024 Direction Petition WP/20088/2024 WP/20093/2024 WP/20106/2024 WP/20110/2024	M/S. RAGHAVA CONSTRUCTIONS (INDIA) PVT. LTD. Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	CHITTOOR
66	WP/20088/2024 IA 1/2024 Direction Petition	M/S. RAGHAVA CONSTRUCTIONS (INDIA) PVT. LTD. Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING GP FOR ROADS BUILDINGS	CHITTOOR
67	WP/20093/2024 IA 1/2024 Direction Petition	M/S. RAGHAVA CONSTRUCTIONS (INDIA) PVT. LTD. Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	CHITTOOR
68	WP/20106/2024 IA 1/2024 Direction Petition	M/S. RAGHAVA CONSTRUCTIONS (INDIA) PVT. LTD. Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	CHITTOOR
69	WP/20110/2024 IA 1/2024 Direction Petition	M/S. PLR PROJECTS PRIVATE LTD. Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	CHITTOOR
70	WP/20102/2024 IA 1/2024 Direction Petition	RAGHAVA CONSTRUCTIONS (INDIA) PVT LTD Vs THE STATE OF AP	SURESH KUMAR REDDY KALAVA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	CHITTOOR
71	WP/20707/2024 IA 1/2024 Direction Petition	K VENKATESWARA RAO Vs THE STATE OF AP	VENKAT SAILENDRA G	GP FOR FINANCE PLANNING GP FOR ROADS BUILDINGS	GUNTUR

72	WP/21069/2024 IA 1/2024 Direction Petition WP/21014/2024 WP/21080/2024 WP/21081/2024	M/S DEEPTHI ADS Vs THE STATE OF ANDHRA PRADESH	P SAI SURYA TEJA	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING S PRANATHI	KRISHNA
73	WP/21014/2024 IA 1/2024 Direction Petition	M/S. DEEPTHI ADS Vs THE STATE OF ANDHRA PRADESH	P SAI SURYA TEJA	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING S PRANATHI	KRISHNA
74	WP/21080/2024 IA 1/2024 Direction Petition	M/S DEEPTHI ADS Vs THE STATE OF ANDHRA PRADESH	P SAI SURYA TEJA	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING S PRANATHI	KRISHNA
75	WP/21081/2024 IA 1/2024 Direction Petition	M/S DEEPTHI ADS Vs THE STATE OF ANDHRA PRADESH	P SAI SURYA TEJA	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING S PRANATHI	KRISHNA
76	WP/21377/2024 IA 1/2024 Direction Petition	P CHANDRASEKHAR REDDY Vs THE STATE OF ANDHRA PRADESH	RAMALAKSHMANA REDDY SANEPALLI	GP FOR HIGHER EDUCATION GP FOR FINANCE PLANNING	YSR KADAPA
77	WP/21968/2024 IA 1/2024 Direction Petition	THIRUMALA CONSTRUCTIONS Vs THE STATE OF AP	DASARI S V V S V PRASAD	GP FOR IRRI AND CAD K NARSI REDDY GP FOR FINANCE PLANNING GP FOR REVENUE GP FOR IRRI AND CAD	ANANTAPUR
78	WP/21969/2024 IA 1/2024 Direction Petition	K V RAMANA REDDY Vs THE STATE OF AP	PAMARTHI KAMESWARA RAO	GP FOR HOUSING KALYAN CHAKRAVARTHY R GP FOR FINANCE PLANNING	KRISHNA
79	WP/22513/2024 IA 1/2024 Direction Petition	M/S. JKR ENTERPRISES Vs THE STATE OF ANDHRA PRADESH	MANIKANTA THOTA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	YSR KADAPA
80	WP/22710/2024 IA 1/2024 Direction Petition	SRI G. SRINIVASA PRASAD Vs THE STATE OF ANDHRA PRADESH	VENKAT SAILENDRA G	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	GUNTUR
81	WP/22826/2024 IA 1/2024 Direction Petition	D RAJASEKHAR REDDY Vs THE STATE OF AP	SURESH KUMAR REDDY KALAVA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	YSR KADAPA
82	WP/22840/2024 IA 1/2024 Direction Petition	D. RAJASEKHAR REDDY Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	YSR KADAPA
83	WP/22990/2024 IA 1/2024 Direction Petition	Y VEERAI AH CHOWDARY Vs THE STATE OF AP	VENKAT SAILENDRA G	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	GUNTUR
84	WP/23654/2024 IA 1/2024 Direction Petition	KAMBHAM RAMANA REDDY Vs THE STATE OF AP	SHAIK MOHAMMED ISMAL	GP FOR HIGHER EDUCATION GP FOR FINANCE PLANNING GP FOR HIGHER EDUCATION GP FOR SOCIAL WELFARE	GUNTUR
85	WP/24237/2024	EDIGA SURESH KUMAR @	KOMMA VIJAYA RAJ	GP FOR ROADS	KURNOOL

	IA 1/2024 Direction Petition	SURESH GOUD Vs THE STATE OF AP	KUMAR	BUILDINGS GP FOR FINANCE PLANNING	
86	WP/24700/2024 IA 1/2024 Direction Petition	M/S THIRUMALA CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	DASARI S V V S V PRASAD	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	ANANTAPUR
87	WP/25430/2024 IA 1/2024 Direction Petition	M/S VSS CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	RAMALAKSHMANA REDDY SANEPALLI	GP FOR HIGHER EDUCATION GP FOR FINANCE PLANNING	YSR KADAPA
88	WP/25575/2024 IA 1/2024 Direction Petition	P VENKATA NAGARAJU Vs THE STATE OF ANDHRA PRADESH	P L NARASIMHA RAO	GP FOR HOUSING KALYAN CHAKRAVARTHY R GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV E V JAGANNADHA RAO (SC FOR AP STATE HOUSEING COOP LTD)	KRISHNA
89	WP/26586/2024 IA 1/2024 Direction Petition	THIRUMALA CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	DASARI S V V S V PRASAD	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	ANANTAPUR
90	WP/26878/2024 IA 1/2024 Direction Petition	B SRINIVASULU REDDY AND CO Vs THE STATE OF AP	KOMMA VIJAYA RAJ KUMAR	GP FOR ROADS BUILDINGS GP FOR MINES AND GEOLOGY GP FOR FINANCE PLANNING	KURNOOL
91	WP/27271/2024 IA 1/2024 Direction Petition	THE SWATHI ENGINEERING CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	VENKAT SAILENDRA G	GP FOR FINANCE PLANNING GP FOR ROADS BUILDINGS	SPS NELLORE
92	WP/27716/2024 IA 1/2024 Direction Petition	ALLU TIRUPATI NAIDU Vs THE STATE OF ANDHRA PRADESH	KOTA KRISHNA DEEPTHI	GP FOR TRANSPORT GP FOR FINANCE PLANNING GP FOR ROADS BUILDINGS	VIZIANAGARAM
93	WP/28251/2024 IA 1/2024 Direction Petition	SRI SESHACHALA CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR GENERAL ADMINISTRATION GP FOR FINANCE PLANNING R3 R4 UNSERVED,	CHITTOOR
94	WP/28564/2024 IA 1/2024 Direction Petition	M/S. B.SRINIVASULU REDDY AND CO. Vs AP EDUCATIONA AND WELFARE INFRASTRUCTURE DEVELOPMENT CORPORATION (APEWIDC)	KOMMA VIJAYA RAJ KUMAR	GP FOR FINANCE PLANNING GP FOR HIGHER EDUCATION	KURNOOL
95	WP/28994/2024 IA 1/2024 Direction Petition	VEERANKI SRIDHAR Vs THE STATE OF AP	PAMARTHI KAMESWARA RAO	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	KRISHNA
96	WP/29269/2024 IA 1/2024 Direction Petition	VEERANKI SRIDHAR Vs THE STATE OF AP	PAMARTHI KAMESWARA RAO	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	WEST GODAVARI
97	WP/29895/2024 IA 1/2024	PLR PROJECTS PVT LTD Vs	SURESH KUMAR REDDY KALAVA	GP FOR ROADS BUILDINGS	CHITTOOR

	Direction Petition	THE STATE OF AP			
98	WP/30449/2024 IA 1/2024 Direction Petition	CH PANDURANGA RAJU Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR HOUSING GP FOR FINANCE PLANNING E V JAGANNADHA RAO (SC FOR AP STATE HOUSEING COOP LTD)	VISAKHAPATNAM
99	WP/30590/2024 IA 1/2024 Direction Petition	D PRAVEEN KUMAR REDDY Vs THE STATE OF AP	PETLURI NAGA RAJU	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING GP FOR TOURISM	SPS NELLORE
100	WP/30592/2024 IA 1/2024 Direction Petition WP/30619/2024	SKML INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	AYESHA AZMA S	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING	VISAKHAPATNAM
101	WP/30619/2024 IA 1/2024 Direction Petition	KANAKAMAHALAXMI ENTERPRISES Vs THE STATE OF ANDHRA PRADESH	AYESHA AZMA S	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING	VISAKHAPATNAM
102	WP/30622/2024 IA 1/2024 Direction Petition	D PRAVEEN KUMAR REDDY Vs THE STATE OF AP	PETLURI NAGA RAJU	GP FOR ROADS BUILDINGS	YSR KADAPA
103	WP/30921/2024 IA 1/2024 Direction Petition	D RAJASEKHAR REDDY Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	KRISHNA
104	WP/31557/2024 IA 1/2024 Direction Petition	GUJJALA SAKALA REDDY Vs THE SUPERINTENDENT ENGINEER	PAMARTHI KAMESWARA RAO	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING GP FOR SCHOOL EDUCATION	KRISHNA
105	WP/639/2025 IA 1/2025 Direction Petition	V P RAMESH REDDY Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR REVENUE	CHITTOOR
106	WP/1107/2025 IA 1/2025 Direction Petition	M/S AKAAR ARCHITECTS Vs THE STATE OF ANDHRA PRADESH	KOMMA VIJAYA RAJ KUMAR	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	KURNOOL
107	WP/1263/2025 IA 1/2025 Direction Petition	G RAMANA MURTHY Vs THE UNION OF INDIA	LEO LAW ASSOCIATES LLP	THENEPALLI NIRANJAN SC FOR CENTRAL. GOVT A V S LAXMI V SANTHISREE	KRISHNA
108	WP/1653/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition	RAYCHEM RPG PVT LTD Vs EASTER POWER DISTRIBUTION COMPANY OF AP LTD (APEPDCL)	N ASHWANI KUMAR	V V SATISH (SC for APEPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL GP FOR ENERGY	VISAKHAPATNAM
109	WP/2051/2025 IA 1/2025 Direction Petition	SRI G. SRINIVASA PRASAD Vs THE STATE OF ANDHRA PRADESH	VENKAT SAILENDRA G	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	GUNTUR
110	WP/2121/2025 IA 1/2025 Direction Petition	G SRINIVASA PRASAD Vs THE STATE OF AP	VENKAT SAILENDRA G	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	GUNTUR
111	WP/2194/2025 IA 1/2025 Direction Petition	SRI G. SRINIVASA PRASAD Vs THE STATE OF ANDHRA	VENKAT SAILENDRA G	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	GUNTUR

PRADESH

112	WP/2648/2025 IA 1/2025 Direction Petition	K MALOBULU Vs THE STATE OF AP	N CHANDRA SEKHAR REDDY	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING	ANANTAPUR
113	WP/3063/2025 IA 1/2025 Direction Petition	M/S PAIDALA TIRUPATHI REDDY AND BROTHERS REP. Vs THE STATE OF ANDHRA PRADESH	V SURENDRA REDDY	GP FOR FINANCE PLANNING GP FOR ROADS BUILDINGS	KURNOOL
114	WP/3856/2025 IA 1/2025 Direction Petition	MIRIAM TIRUMALA Vs THE STATE OF ANDHRA PRADESH	T C KRISHNAN	GP FOR CIVIL SUPPLIES GP FOR FINANCE PLANNING	SPS NELLORE
115	WP/4158/2025 IA 1/2025 Direction Petition	VEMAREDDY VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	RAMESH N	GP FOR FINANCE PLANNING	YSR KADAPA
116	WP/4228/2025 IA 1/2025 Direction Petition	K RAMESH REDDY Vs THE STATE OF ANDHRA PRADESH	M SIVA KUMAR	GP FOR MINES AND GEOLOGY GP FOR FINANCE PLANNING S PRANATHI	YSR KADAPA
117	WP/4371/2025 IA 1/2025 Direction Petition	MARUTHI CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR ROADS BUILDINGS A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) GP FOR FINANCE PLANNING	KRISHNA
118	WP/4487/2025 IA 1/2025 Direction Petition	M/S. GAUTAM TRADERS Vs THE STATE OF ANDHRA PRADESH	DASARI S V V S V PRASAD	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING	SRIKAKULAM
119	WP/4711/2025 IA 1/2025 Direction Petition	GOLLORI GOPALA KRISHNA Vs THE STATE OF ANDHRA PRADESH	ANNAMNEEDI BALAKRISHNA	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING GP FOR ROADS BUILDINGS	VISAKHAPATNAM
120	WP/4919/2025 IA 1/2025 Direction Petition	P. BALA SHANKAR REDDY Vs THE STATE OF ANDHRA PRADESH	MARELLA RADHA	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR FINANCE PLANNING	KURNOOL
121	WP/4947/2025 IA 1/2025 Direction Petition	R. KAMESWARA RAO Vs THE STATE OF ANDHRA PRADESH	P LAKSHMANA RAO	GP FOR GENERAL ADMINISTRATION GP FOR FINANCE PLANNING	SRIKAKULAM
122	WP/5365/2025 IA 1/2025 Direction Petition	MAGNUS AVIATION PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	OMKAR D	GP FOR FORESTS GP FOR FINANCE PLANNING	GUNTUR
123	WP/5392/2025 IA 1/2025 Direction Petition	M/S DEEPIKA CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	CHITTOOR
124	WP/5396/2025 IA 1/2025	DEEPIKA CONSTRUCTIONS	SURESH KUMAR REDDY KALAVA	GP FOR ROADS BUILDINGS	CHITTOOR

	Direction Petition	Vs THE STATE OF AP		GP FOR FINANCE PLANNING	
125	WP/5404/2025 IA 1/2025 Direction Petition	DEEPIKA CONSTRUCTIONS Vs THE STATE OF AP	SURESH KUMAR REDDY KALAVA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	CHITTOOR
<u>ADMISSION (SOCIAL WELFARE)</u>					
126	WP/12675/2019 IA 1/2019 Suspension Petition WP/12601/2022 WP/19485/2019 WP/25425/2022	GANTA APPANNA Vs THE STATE OF ANDHRA PRADESH	KRISHNA RAO MODHALAVALASA	ADDL ADVOCATE GENERAL VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL)	VIZIANAGARAM
127	WP/19485/2019 IA 1/2019 Suspension Petition	PALAKA SUNIL KUMAR Vs THE STATE OF ANDHRA PRADESH	KRISHNA RAO MODHALAVALASA	ADDL ADVOCATE GENERAL	VIZIANAGARAM
128	WP/12601/2022 IA 1/2022 Direction Petition	NIMMALA JEEVAN Vs UNION OF INDIA	KRISHNA RAO M	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL) ADDL ADVOCATE GENERAL	VIZIANAGARAM
129	WP/25425/2022 IA 1/2022 Direction Petition IA 2/2022 Direction Petition IA 1/2023 Leave Petition	GEDELA.CHIRANJEEVI Vs UNION OF INDIA	PRAKASH BUDDARAPU	Y V ANIL KUMAR (Central Government Counsel) ADDL ADVOCATE GENERAL	SRIKAKULAM
130	WP/28473/2023 IA 1/2023 Direction Petition IA 3/2023 Implead Petition IA 1/2024 Implead Petition IA 2/2024 Fix an Early Date	SATRUCHARLA PARIKSHIT RAJU Vs STATE OF ANDHRA PRADESH	GORLE GOPALAKRISHNA	GP FOR SOCIAL WELFARE SRIMAN GP FOR REVENUE	VIZIANAGARAM
131	WP/28664/2023 IA 1/2023 Direction Petition IA 1/2024 Leave Petition	SHAIK FARZANA KOWSAR Vs THE STATE OF THE ANDHRA PRADESH	MD SALEEM PASHA	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING GP FOR REVENUE S PARINEETA	KRISHNA
132	WP/1553/2024 IA 1/2024 Leave Petition IA 2/2024 Direction Petition	JONNALAGEDDA BALA KRISHNA Vs THE STATE OF AP	T V SRI DEVI	GP FOR SOCIAL WELFARE (AP) GP FOR FINANCE PLANNING R3 R4 R5 UNSERVED,	VIZIANAGARAM
133	WP/21494/2024 IA 1/2024 Direction Petition	PUNEM DURGA Vs THE STATE OF ANDHRA PRADESH	N LALITHA SREE	GP FOR SOCIAL WELFARE GP FOR PANCHAYAT RAJ RURAL DEV GP FOR SOCIAL WELFARE GP FOR REVENUE	WEST GODAVARI
134	WP/24187/2024 IA 1/2024 Direction Petition	KANDAKATLA SRINIVAS RAO Vs THE STATE OF ANDHRA PRADESH	Kandakatla Ujwala Devi	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING	KRISHNA
135	WP/24247/2024 IA 1/2024 Direction Petition	M/S PRAGATHI ASSOCIATES Vs THE STATE OF ANDHRA PRADESH	VENKATA LAKSHMINARASIMHA RAO RAYAPATI	GP FOR SCHOOL EDUCATION GP FOR FINANCE PLANNING GP FOR SOCIAL WELFARE	KURNOOL
136	WP/1149/2025 IA 1/2025	U DEVI PRASAD Vs	B SESIBUSHAN RAO	GP FOR SOCIAL WELFARE	KRISHNA

	Stay Petition	THE STATE OF ANDHRA PRADESH		DIVYA DOKKA	
137	WP/3622/2025 IA 1/2025 Direction Petition	G KUMAR @ G V KUMAR Vs THE STATE OF AP	J M NAIDU	GP FOR SOCIAL WELFARE GP FOR REVENUE	CHITTOOR
138	WP/4966/2025 IA 1/2025 Direction Petition	CHINNA KANDUKURI JAMES PRASANTH KUMAR Vs THE STATE OF ANDHRA PRADESH	A RAJENDRA BABU	GP FOR SOCIAL WELFARE	ANANTAPUR
139	WP/5174/2025 IA 1/2025 Direction Petition	VARRI ESWAR PRABHAKAR Vs THE STATE OF ANDHRA PRADESH	VEERLA SATEESH KUMAR	GP FOR REVENUE	EAST GODAVARI
140	WP/5202/2025 IA 1/2025 Direction Petition	CHELAMACHARLA CHINNA SUBBAIAH Vs THE STATE OF ANDHRA PRADESH	RAMANI ANNAM	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR SOCIAL WELFARE GP FOR REVENUE	SPS NELLORE
141	WP/5579/2025 IA 1/2025 Direction Petition	SIDDA VENKAYAMMA Vs THE STATE OF ANDHRA PRADESH	TURAGA SAI SURYA	GP FOR REVENUE GP FOR SOCIAL WELFARE	WEST GODAVARI
142	WP/5955/2025 IA 1/2025 Direction Petition	ATTALURI PADMAVATHI Vs THE STATE OF ANDHRA PRADESH	N SRIHARI	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING NARAHARI SETTY SRIHARI SC FOR KAPU WELFARE AND DEVELOPMENT	GUNTUR

COURT NO. 20**THE HONOURABLE SRI JUSTICE SUBBA REDDY SATTI****To be Heard on Tuesday The 8th day of April 2025(AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST-1)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION - PAYMENT OF BILLS					
143	WP/12057/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition	M/S. VIBRI MEDIA PRIVATE LTD. Vs THE STATE OF ANDHRA PRADESH	P V N KIRAN KUMAR	GP FOR FINANCE PLANNING HANUMANTHA RAO BACHINA GP FOR TOURISM	GUNTUR
144	WP/20918/2022 IA 1/2022 Direction Petition	SAI RAM PHARMACEUTICALS Vs THE STATE OF ANDHRA PRADESH	RAMINENI SUDHEER	GP FOR LABOUR (AP) GP FOR FINANCE PLANNING	KRISHNA
145	WP/32826/2022 IA 1/2022 Direction Petition IA 1/2025 Amendment Petition	M/S. SHIRISHA ADVERTISING Vs THE STATE OF ANDHRA PRADESH	S PARINEETA	GP FOR FINANCE PLANNING CH C SATYANARAYANA N SRIHARI GP FOR SOCIAL WELFARE	KRISHNA
146	WP/18850/2023 IA 1/2023 Direction Petition	SRI SAINATH CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	GUNTUR
147	WP/29572/2023 IA 1/2023 Direction Petition	M/S UNIQUE CONSTRUCTIONS AND SOLUTIONS Vs THE STATE OF ANDHRA PRADESH	SRAVAN KUMAR MANNAVA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	GUNTUR
148	WP/29592/2023 IA 1/2023 Direction Petition	GOVADA SIVA KUMAR Vs THE STATE OF ANDHRA PRADESH	SRAVAN KUMAR MANNAVA	GP FOR TRANSPORT GP FOR FINANCE PLANNING	GUNTUR
149	WP/29822/2023 IA 1/2023 Suspension Petition	M/S.VEERESH PHARMA Vs THE STATE OF ANDHRA PRADESH	P PADMAVATHI	GP FOR LABOUR Y V ANIL KUMAR (Central Government Counsel)	KRISHNA
150	WP/30352/2023 IA 1/2023 Direction Petition	PVR CONSTRUCTIONS Vs THE PRINCIPAL SECRETARY	SRAVAN KUMAR MANNAVA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	GUNTUR
151	WP/30598/2023 IA 1/2023 Direction Petition	GOVADA SIVA KUMAR Vs THE STATE OF ANDHRA PRADESH	SRAVAN KUMAR MANNAVA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	GUNTUR
152	WP/31881/2023 IA 1/2023 Direction Petition	KOLLI JAYA RAMI REDDY Vs THE STATE OF ANDHRA PRADESH	KODE RAMESH BABU	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	GUNTUR
153	WP/31918/2023 IA 1/2023 Direction Petition	KOLLI .LAYA RAMI REDDY Vs THE STATE OF ANDHRA PRADESH	KODE RAMESH BABU	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	GUNTUR
154	WP/32311/2023 IA 1/2023 Direction Petition	M/S. PVR CHALAPATHI CONSTRUCTION Vs THE STATE OF ANDHRA PRADESH	SRAVAN KUMAR MANNAVA	GP FOR TRANSPORT GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	GUNTUR
155	WP/33186/2023 IA 1/2023	M/S. UNIQUE CONSTRUCTIONS AND	SRAVAN KUMAR MANNAVA	GP FOR ROADS BUILDINGS	GUNTUR

	Direction Petition	SOLUTIONS Vs THE STATE OF ANDHRA PRADESH		GP FOR FINANCE PLANNING GP FOR REVENUE	
156	WP/33563/2023 IA 1/2023 Direction Petition	GOVADA SIVA KUMAR Vs THE STATE OF ANDHRA PRADESH	SRAVAN KUMAR MANNAVA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING GP FOR REVENUE	GUNTUR
157	WP/3025/2024 IA 1/2024 Direction Petition	BORRA KRANTHI KUMAR Vs THE STATE OF ANDHRA PRADESH	DASARI S V V S V PRASAD	GP FOR TOURISM(AP) GP FOR FINANCE PLANNING	KRISHNA
158	WP/5547/2024 IA 1/2024 Direction Petition	NADENDLA RANGARAO Vs THE STATE OF ANDHRA PRADESH	KILARU NITHIN KRISHNA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	PRAKASAM
159	WP/6178/2024 IA 1/2024 Direction Petition	PRAKASH ARTS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	RAVITEJA PADIRI	GP FOR HOUSING GP FOR FINANCE PLANNING GP FOR GENERAL ADMINISTRATION E V JAGANNADHA RAO (SC FOR AP STATE HOUSEING COOP LTD)	KRISHNA
160	WP/7264/2024 IA 1/2024 Direction Petition	B PHATTABHI REDDY Vs THE STATE OF AP	PAMARTHI KAMESWARA RAO	GP FOR HOUSING GP FOR FINANCE PLANNING Y KOTESWARA RAO E V JAGANNADHA RAO (SC FOR AP STATE HOUSEING COOP LTD)	KRISHNA
161	WP/7740/2024 IA 1/2024 Direction Petition	PRUDHVI CONSTRUCTIONS PVT LTD Vs THE STATE OF AP	RAMALAKSHMANA REDDY SANEPALLI	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	GUNTUR
162	WP/7926/2024 IA 1/2024 Direction Petition	B RAVINDRA REDDY Vs THE STATE OF ANDHRA PRADESH	S KRISHNA REDDY	GP FOR HOUSING GP FOR FINANCE PLANNING KALYAN CHAKRAVARTHY R GP FOR REVENUE E V JAGANNADHA RAO (SC FOR AP STATE HOUSEING COOP LTD)	ANANTAPUR
163	WP/7948/2024 IA 1/2024 Direction Petition	P.NAGARAJU Vs THE STATE OF ANDHRA PRADESH	S KRISHNA REDDY	GP FOR HOUSING GP FOR FINANCE PLANNING KALYAN CHAKRAVARTHY R GP FOR REVENUE E V JAGANNADHA RAO (SC FOR AP STATE HOUSEING COOP LTD)	ANANTAPUR
164	WP/7974/2024 IA 1/2024 Direction Petition	P RAMANAIAH Vs THE STATE OF AP	S KRISHNA REDDY	GP FOR HOUSING GP FOR FINANCE PLANNING KALYAN CHAKRAVARTHY R GP FOR REVENUE E V JAGANNADHA RAO (SC FOR AP STATE HOUSEING COOP LTD)	ANANTAPUR
165	WP/7982/2024 IA 1/2024 Direction Petition	C.C.VENKATESWARA REDDY Vs THE STATE OF ANDHRA PRADESH	S KRISHNA REDDY	GP FOR HOUSING GP FOR FINANCE PLANNING KALYAN CHAKRAVARTHY R GP FOR REVENUE E V JAGANNADHA RAO (SC FOR AP STATE HOUSEING COOP LTD)	ANANTAPUR

166	WP/8002/2024 IA 1/2024 Direction Petition	B.KRISHNA MURTHY Vs THE STATE OF ANDHRA PRADESH	S KRISHNA REDDY	GP FOR HOUSING GP FOR FINANCE PLANNING GP FOR REVENUE E V JAGANNADHA RAO (SC FOR AP STATE HOUSEING COOP LTD)	ANANTAPUR
167	WP/8089/2024 IA 1/2024 Miscellaneous Petition	M/S INS DIGITAL GLOBAL SOLUTIONS PRIVATE LTD Vs STATE OF ANDHRA PRADESH	DR D V RAO	GP FOR MED HEALTH AND FAMILY WELFARE VENKATA REDDY CHITTEM (SC FOR APMSIDC) DEVALARAJU ANIL KUMAR	SRIKAKULAM
168	WP/8705/2024 IA 1/2024 Direction Petition	WAHEED ELECTRICAL WORKS Vs THE STATE OF AP	DASARI S V V S V PRASAD	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	KURNOOL
169	WP/10396/2024 IA 1/2024 Direction Petition IA 1/2025 Fix an Early Date	M/S LINEAGE POWER PVT LTD Vs THE STATE OF ANDHRA PRADESH	RAVITEJA PADIRI	GP FOR FINANCE PLANNING A TULSI RAJ GOKUL	KRISHNA
170	WP/12523/2024 IA 1/2024 Direction Petition	MADDALA DHARMAJI RAO Vs THE STATE OF AP	KAMBHAMPATI RAMESH BABU	GP FOR HOUSING GP FOR FINANCE PLANNING GP FOR REVENUE E V JAGANNADHA RAO (SC FOR AP STATE HOUSEING COOP LTD)	WEST GODAVARI
171	WP/12533/2024 IA 1/2024 Direction Petition	USHA SANKAR CONSTRUCTIONS Vs THE STATE OF AP	BONU RAMA SHANKAR RAO	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	VIZIANAGARAM
172	WP/15232/2024 IA 1/2024 Direction Petition	M/S. STRUCT INFRA CONSULTANTS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	PETLURI NAGA RAJU	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING R3 UNSERVED,	ANANTAPUR
173	WP/16410/2024 IA 1/2024 Direction Petition	PTR BROTHERS PROJECTS Vs THE STATE OF AP	VENKAT CHALLA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	KURNOOL
174	WP/16414/2024 IA 1/2024 Direction Petition	M/S.PAIDALA.THIRUPATHI REDDY AND BROTHERS Vs THE STATE OF ANDHRA PRADESH	VENKAT CHALLA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING R3 R4 UNSERVED,	KURNOOL
175	WP/18758/2024 IA 1/2024 Direction Petition	M/S PRUDHVI CONSTRUCTIONS PVT. LTD Vs THE STATE OF ANDHRA PRADESH	RAMALAKSHMANA REDDY SANEPALLI	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	GUNTUR
176	WP/24970/2024 IA 1/2024 Direction Petition	K SREENIVASA REDDY AND CO Vs THE STATE OF AP	SHAIK MOHAMMED ISMAL	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	YSR KADAPA
177	WP/25228/2024 IA 1/2024 Direction Petition	M/S PENUSILA CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR MUNICIPAL ADMN URBAN DEV GP FOR FINANCE PLANNING GP FOR HOUSING E V JAGANNADHA RAO (SC FOR AP STATE HOUSEING COOP LTD)	SPS NELLORE
178	WP/31517/2024	B.V PRAKASH REDDY	BANDI SRIHARI	GP FOR PANCHAYAT RAJ	CHITTOOR

	IA 1/2024 Direction Petition	Vs THE STATE OF ANDHRA PRADESH		RURAL DEV GP FOR FINANCE PLANNING GP FOR REVENUE	
<u>ADMISSION (SOCIAL WELFARE)</u>					
179	WP/6925/2019 IA 1/2019 Stay Petition IA 2/2023 Vacate Stay Petition	E MALLIKARJUN Vs THE STATE OF AP (DELETED)	G CHANDRA SHAKHAR RAO	GP FOR SOCIAL WELFARE (AP) J U M V PRASAD (CENTRAL GOVERNMENT COUNSEL) GP FOR SOCIAL WELFARE	KURNOOL
180	WP/16719/2020 IA 1/2020 Stay Petition WP/19049/2017	KOLLA VAMSI KRISHNA Vs THE STATE OF AP	TURAGA SAI SURYA	GP FOR SOCIAL WELFARE GUTTAPALEM VIJAYA KUMAR (SC FOR Dr NTR HEALTH U) GP FOR REVENUE J SUDHEER	PRAKASAM
181	WP/19049/2017 IA 1/2017(WPMP 23207/2017) Suspension Petition	SMT. GANAPA NIRMALA. DEVI Vs STATE OF ANDHRA PRADESH	J SUDHEER	GP FOR SOCIAL WELFARE (AP) G V L MURTHY	PRAKASAM
182	WP/9934/2021 IA 1/2021 Dispense with Petition IA 2/2021 Suspension Petition IA 3/2021 Direction Petition IA 1/2022 Implead Petition IA 2/2022 Additional Material Petition	POLOJU NAGESWAR RAO Vs THE STATE OF ANDHRA PRADESH	P R K AMERANDRA KUMAR	GP FOR SOCIAL WELFARE GP FOR LAND ACQUISITION GP FOR MED HEALTH AND FAMILY WELFARE V V SATISH	WEST GODAVARI
183	WP/27242/2023 IA 1/2023 Suspension Petition WP/7343/2011 WP/8795/2008 WP/24554/2023 WP/44093/2016	KOMARAM RAMUDU Vs THE STATE OF ANDHRA PRADESH	P R K AMERANDRA KUMAR	GP FOR SOCIAL WELFARE GP FOR HOME GP FOR REVENUE (NOTE CASE)	WEST GODAVARI
184	WP/8795/2008 IA 1/2023 L R Petition IA 2/2023 L R Petition	KOMARAM MALLAIAH & ANOTHER Vs THE DISTRICT COLLECTOR WG DIST. & 5 OTHERS	SIDDARTH C B	GP FOR SOCIAL WELFARE E MADAN MOHAN RAO K A NARASIMHAM SODUM ANVESHA M LAKSHMANA SARMA	WEST GODAVARI
185	WP/7343/2011	KOMARAM MALLAIAH & ANOTHER Vs THE DIST. COLLECTOR W.G. DISTRICT & 6 OTHERS	SIDDARTH C B	GP FOR SOCIAL WELFARE NIMMAGADDA SATYANARAYANA	WEST GODAVARI
186	WP/44093/2016 IA 1/2016(WPMP 54403/2016) Stay Petition IA 1/2017(WVMP 295/2017) Vacate Stay Petition IA 2/2017(WVMP 395/2017) Vacate Stay Petition IA 3/2017(WVMP 396/2017) Vacate Stay Petition IA 4/2017(WVMP 397/2017) Vacate Stay Petition IA 5/2017(WPMP 1764/2017) Implead Petition IA 1/2024 L R Petition	KOMARAM RAMUDU W.G. DIST & 2 OTHERS Vs PRL SECY REVENUE, KRISHNA DIST & 36 OT	SIDDARTH C B	GP FOR REVENUE (AP) E MADAN MOHAN RAO VENKATASUBBAIAH V M S P REDDY SODUM ANVESHA GP FOR SOCIAL WELFARE NARAM NAGESWARA RAO MEDAM SIVA PRASAD REDDY	WEST GODAVARI
187	WP/24554/2023 IA 1/2023 Direction Petition	K CHINNA MALLAYYA Vs THE STATE OF AP	SIDDARTH C B	GP FOR REVENUE	WEST GODAVARI

188	WP/32210/2023 IA 1/2023 Direction Petition IA 1/2024 Additional Material Petition	KHAJA GARIB NAWAZ EDUCATIONAL SOCIETY Vs THE STATE OF ANDHRA PRADESH	SRI VIJAY MATHUKUMILLI	GP FOR SOCIAL WELFARE	GUNTUR
189	WP/1203/2024 IA 1/2024 Direction Petition	AMUDALA SAMBAIAH Vs STATE OF ANDHRA PRADESH	RAMESH BABU TALLURI	GP FOR SOCIAL WELFARE (AP) GP FOR FINANCE PLANNING	GUNTUR
190	WP/19034/2024 IA 1/2024 Direction Petition IA 2/2024 Implead Petition	THE SCHEDULED CASTES (ADI DRAVIDA- GODDA) WELFARE ASSOCIATION Vs THE STATE OF ANDHRA PRADESH	P JAGADISH CHANDRA PRASAD	GP FOR SOCIAL WELFARE SRIMAN	CHITTOOR
191	WP/28247/2024 IA 1/2024 Direction Petition IA 1/2025 Implead Petition	SHAIK MEHARUN Vs THE STATE OF ANDHRA PRADESH	SHAIK JOHN SAIDA	GP FOR SOCIAL WELFARE GP FOR REVENUE	GUNTUR
192	WP/30068/2024 IA 1/2024 Stay Petition	TALAGANI VENUNADHAM Vs THE STATE OF ANDHRA PRADESH	M R TAGORE	GP FOR SOCIAL WELFARE	CHITTOOR
193	WP/7417/2025 IA 1/2025 Direction Petition	T. SARAT CHANDRA ACADEMY LLP.. Vs THE STATE OF ANDHRA PRADESH	REGULAGADDA VENKATESH	GP FOR SOCIAL WELFARE	KRISHNA
194	WP/7641/2025 IA 1/2025 Direction Petition	PEESA SHIVA Vs THE STATE OF AP	S V INDIRA	GP FOR SOCIAL WELFARE GP FOR HOME	VISAKHAPATNAM

SPECIALLY IDENTIFIED CASES

195	WP/11481/2015 IA 1/2015(WPMP 15183/2015) Direction Petition IA 1/2017(WVMP 4741/2017) Vacate Stay Petition IA 1/2024 Leave Petition WP/31380/2015	KATURI JANAKIRAM Vs ADDL.AGRENT TO GOVT.E.G.DIST 4	T N M RANGA RAO	GP FOR SOCIAL WELFARE (AP) BS KARTIK PRASAD ESR P PADMA RAO 14094/BS KARTIK & PRASAD ESR	EAST GODAVARI
196	WP/31380/2015 IA 1/2015(WPMP 40565/2015) Direction Petition IA 1/2024 Leave Petition	KATURI JANKIRAM Vs THE STATE OF ANDHRA PRADESH	T N M RANGA RAO	GP FOR SOCIAL WELFARE (AP)	EAST GODAVARI

FOR EXTENSION OF INTERIM ORDERS

197	WP/8606/2025 IA 1/2025 Suspension Petition	DHARMANA DHARMA RAO Vs THE EASTERN POWER DISTRIBUTION COMPANY OF AP	T V JAGGI REDDY		SRIKAKULAM
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COURT NO. 20

THE HONOURABLE SRI JUSTICE SUBBA REDDY SATTI

To be Heard on Tuesday The 8th day of April 2025(AT 03:15 PM TO 04:15 PM - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST -2)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR COMPLIANCE					
198	CC/1563/2012	SHAIK MOHAMMAD HANEEF Vs SRI DONDETO KOTI REDDY	V S K RAMA RAO	P VIVEK SRI VIJAY MATHUKUMILLI K N VIJAYA LAXMI V K NAIDU BH RAMA KRISHNA NAIK	GUNTUR
199	CC/634/2019 WP/9037/2019	T JANARDHANA CHARI Vs M PADMA	RAMAKRISHNA AKURATHI A CHANDRAIH NAIDU	GP FOR ENDOWMENTS (AP) G RAMANA RAO (SC FOR ENDOWMENTS RAYALASEEMAREGION)	CHITTOOR
200	WP/9037/2019 IA 2/2019 Review Petition	T. JANARDHANA CHARI Vs THE STATE OF ANDHRA PRADESH	G RAMANA RAO (SC FOR ENDOWMENTS RAYALASEEMAREGION)	GP FOR ENDOWMENTS (AP)	CHITTOOR
201	CC/4972/2022 IA 1/2023 Miscellaneous Petition IA 1/2024 Recall Petition IA 2/2024 Recall Petition IA 3/2024 Recall Petition IA 4/2024 Implead Petition	M CHINNAPAPAMMA Vs G SAI PRASAD IAS	SUBBA RAO KORRAPATI	NARASIMHA REDDY. G . L RAMA CHANDRA RAO GURRAM A JAYANTHI DIVYA.V P S P SURESH KUMAR R 6 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED RR 7, 8, AND 10 NOTICE SENT THROUGH THE DISTRICT JUDGE CHITTOOR AND RPAD ARE NOT YET RETURNED. R 9 NOTICE SENT RETURNED UNSERVED (NO SUCH PERSON)	CHITTOOR
FOR ORDERS					
202	CC/1076/2013 IA 1/2013(APPL 468/2013) Direction Petition IA 1/2016(APPL 3/2016) Direction Petition	SHEK IMAM SAHEB Vs G. SRINIVASA RAO	KARRI MURALI KRISHNA	NARASIMHA REDDY. G . L	YSR KADAPA
203	CC/1617/2014	SMT.C.V.KANAKALAKSHMI Vs MR.T.SAKALA REDDY	CH VENKAT RAMAN		CHITTOOR
FOR ADMISSION					
204	CC/459/2011 IA 1/2011(APPL 354/2011) IA 2/2011(APPL 2007/2011) Direction Petition	K.YERRAIAH Vs VARANASI KRISHNA MURTHY	M/S INDUS LAW FIRM	K UDAYA SRI	SPS NELLORE
205	CC/245/2012 IA 1/2012(APPL 207/2012) IA 2/2012(APPL 1032/2012) Direction Petition	MR.K.L.SUDHAKAR Vs SRI K.V.R.K. PRASAD	A RADHAKRISHNA	K SATYANARAYANA MURTHY SANISETTY VENKATESWARLU SC For APSRTC	KRISHNA
206	CC/2147/2012	THOTA CHENNAIAH Vs SRI V.R.U.SANTOSH	V R REDDY KOVVURI	GP FOR REVENUE	YSR KADAPA
207	CC/792/2014 IA 1/2014(APPL 499/2014) Direction Petition	S.RAJASHEKHAR REDDY Vs SRI H.Y.DORA	M/S INDUS LAW FIRM	V R REDDY KOVVURI(SC FOR APSPDCL)	YSR KADAPA

208	CC/1740/2014	N. DEENA KUMARI Vs SRI ADHAR SINHA I.A.S.	GANGISETTY RAJESWARA RAO	L V S NAGARAJU	KURNOOL
209	CC/1741/2014 IA 1/2023 Implead Petition	V.ANULATHA Vs SRI ADHAR SINHA I.A.S.	GANGISETTY RAJESWARA RAO	L V S NAGARAJU	KURNOOL
210	CC/2009/2014	M.RAVI BABU Vs SRI J.POORNA CHANDRA RAO	M PITCHAIAH	P DURGA PRASAD SC FOR APSRTC M SOLOMON RAJU	GUNTUR
211	CC/386/2015	VELAMURI SATYANARAYANA REDDY Vs SRI T. PRAVEEN KUMAR	P S P SURESH KUMAR	P SUBASH	GUNTUR
212	CC/506/2015	B.S.KURUVINA SHETTI Vs SRI R.P.TAK	M SRIKANTH	V UMA DEVI	YSR KADAPA
213	CC/618/2015	AUDI SURESH BABU Vs SRI G ANANTHA RAMU.	SRINIVASULU P	GP FOR LABOUR (AP) G SUDHA SRINIVAS DOMETI	VISAKHAPATNAM
214	CC/679/2016	QAZI MOHD.EHSANULLAH Vs PROF.D.ANJANEYULU	GULAM MUSTAFA RABBANI	M KARIBASIAH(SC FOR SRI KRISHNA DEVARAYA UNIVERSITY)	ANANTAPUR
215	CC/1675/2016 IA 1/2018 Miscellaneous Petition IA 2/2018 Implead Petition IA 3/2018 Miscellaneous Petition IA 1/2021 Receive Docs Petition IA 2/2021 Addl. Evidence Petition IA 3/2021 Implead Petition	SHAIK SHAHABUDDIN Vs SMT. SUMITA DAWRA LAS	BALAJI MEDAMALLI	GP FOR HIGHER EDUCATION (AP) K V RAGHU VEER	SPS NELLORE
216	CC/1983/2016	P.RAMI NAIDU Vs S.TRINADHA RAO	T V SRI DEVI	K V RAGHU VEER R SUDHA RANI G SEENA KUMAR (SC FOR APEWIDC AND RVM SSA	SRIKAKULAM
217	CC/556/2017	T.RADHAKRISHNA CHITTOOR DIST. & 75 OTHERS Vs J.C. SHARMA I.A.S AMRAVATHI & ANOTHER	V VINOD K REDDY	GP FOR LAND ACQUISITION (AP)	CHITTOOR
218	CC/659/2017 IA 1/2017(APPL 515/2017) Additional Material Petition	VTUPALLE RAJANNA Vs SRI RAMACHANDRA	Vtupalle Rajanna(PARTY IN PERSON)	G SESHADRI(SC FOR MPP ZPP)	CHITTOOR
219	CC/676/2017	PAMULA NARASAMMA Vs SRI SAGILI SHAN MOHAN I.A.S.	NIMMAGADDA REVATHI	GP FOR LAND ACQUISITION (AP)	WEST GODAVARI
220	CC/757/2017	MAKAMALLA DANIEL Vs SHAN MOHAN SAGILI.	SARATH KUMAR D	GP FOR LAND ACQUISITION (AP)	WEST GODAVARI
221	CC/830/2017	K.BALA BAI Vs SRI R.P. SISODIA IAS	P V RAMANA		SPS NELLORE
222	CC/938/2017 IA 1/2017(APPL 406/2017) Direction Petition	TATAPUDI BUSHANAM Vs SMT. SUJATHA SHARMA	Y NAGI REDDY	GP FOR PANCHAYAT RAJ & RURAL DEV (AP) G SESHADRI(SC FOR MPP ZPP)	PRAKASAM

223	CC/967/2017	M .RAMA RAO Vs NEERABH KUMAR PRASAD	K S MURTHY	Y BALAJI	KRISHNA
224	CC/997/2017	NAKKA KRISHNA MURTHY Vs V. CHAKRADHAR BABU	TOTA TEJESWARA RAO	GP FOR CIVIL SUPPLIES (AP)	SRIKAKULAM
225	CC/1032/2017	AASHA JYOTHI EVENING DAILY NEWS PAPER Vs SRI P.S.PRADUMYA IAS.	RANGARAJULA RAJASEKHARA RAO	GP FOR REVENUE (AP)	CHITTOOR
226	CC/1141/2017 IA 1/2017(APPL 493/2017) Suspension Petition	NAGOTHI RENUKA DEVI Vs SRI J.NIVAS IAS	V S R ANJANEYALU	M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP)	KRISHNA
227	CC/1163/2017	YANAMALA SREENIVASULU SPSR NELLORE DIST. Vs A.MD. IMTIYAZ AHMED SPSR NELLORE DIST.	V R MACHAVARAM	GP FOR CIVIL SUPPLIES (AP)	SPS NELLORE
228	CC/1282/2017	PENGANI PENCHALA REDDY Vs SMT. P.PRASANTHI	P GANGA RAMI REDDY	GP FOR LAND ACQUISITION (AP)	SPS NELLORE
229	CC/1291/2017	K.PRASAD KRISHNA DIST. & 3 OTHERS Vs GANDHAM CHANDRUDU I.A.S. KRISHNA DIST.	GANGISETTY RAJESWARA RAO	GP FOR LAND ACQUISITION (AP)	KRISHNA
230	CC/1292/2017	TAMIRE SATYANARAYANA SRIKAKULAM DIST. Vs CHAKRADHARA BABU SRIKAKULAM DIST.	TOTA TEJESWARA RAO	GP FOR CIVIL SUPPLIES (AP)	SRIKAKULAM
231	CC/1398/2017	N.NAGAMMA ANANTAPUR DIST. Vs RAMA MANI T.K. ANANTAPUR DIST.	BOLLAM LINGAIAH YADAV	GP FOR CIVIL SUPPLIES (AP)	ANANTAPUR
232	CC/1436/2017	DAVARASINGHU VENKATALAKSHMI Vs SRI JONNADA NARASIMHA RAO	S SRIDHAR	K V RAJASREE	EAST GODAVARI
233	CC/1485/2017	KALAPA SANGAM SAWMILL Vs SRI P. SAMUEL	N ASWARTHA NARAYANA	GP FOR FORESTS (AP)	ANANTAPUR
234	CC/1568/2017 IA 1/2017(APPL 712/2017) Direction Petition IA 1/2018 Amendment Petition IA 1/2020 Additional Material Petition IA 2/2020 Fix an Early Date	A.SESHADRI NAIDU Vs SRI M. MALAKONDAIAH IPS	K SATYANARAYANA MURTHY	C SRINIVASA BABA K VISWANATHAM (SC FOR APSRTC)	CHITTOOR
235	CC/1618/2017	K. VEERA SWAMY PRAKASAM DIST. Vs KANTILAL DANDE I.A.S KRISHNA DIST.	SRINIVASA RAO MADIRAJU	M RAVINDRANATH REDDY	PRAKASAM

236	CC/1642/2017 IA 1/2017(APPL 750/2017) Direction Petition IA 2/2017(APPL 1136/2017) Direction Petition IA 1/2018 Additional Material Petition IA 2/2018 Direction Petition	PUDI RAVINDER SRIRAMULU DIST. & ANOTHER Vs K.S. JAWAHAR REDDY GUNTUR DIST. & 6 OTHERS	G SRIDHAR REDDY	GP FOR REVENUE (AP) GP FOR PANCHAYAT RAJ RURAL DEV	SPS NELLORE
237	CC/1833/2017	SK.NAZEER PRAKASAM DIST & ANOTHER Vs KATURI VENKATESHWARLU PRAKASAM DIST	SUBHANI S M		PRAKASAM
238	CC/1838/2017	AGURU SRINIVASA RAO Vs SRI DHANUNJAY REDDY LAS	M V SURESH	GP FOR REVENUE (AP)	SRIKAKULAM
239	CC/1854/2017 IA 1/2017(APPL 835/2017) Leave Petition	ARUNODAYA AMBEDKAR SC ST SAND & BOATSMEN Vs SRI V. SRIDHAR I.A.S.	VENKAT CHALLA	ANCHA PANDURANGA RAO GP FOR MINES AND GEOLOGY GP FOR IRRRI AND CAD	EAST GODAVARI
240	CC/1926/2017 IA 1/2018 Implead Petition IA 1/2022 Miscellaneous Petition	TETALI LAKSHMI RAMBABU VISAKHAPATNAM Vs ADITYA NATH DAS I.A.S. GUNTUR DIST. & 2 OTHERS	RAMA RAO KOCHIRI	GP FOR HIGHER EDUCATION (AP) V R AVULA K V RAGHU VEER	VISAKHAPATNAM
241	CC/3493/2018 IA 1/2020 Miscellaneous Petition	D V R REDDY Vs S BABU	M PITCHAIAH	P DURGA PRASAD SC FOR APSRTC	SPS NELLORE
242	CC/275/2019	POTHURULU ESWARA REDDY Vs I INDRANI	V R REDDY KOVVURI	GP FOR REVENUE (AP)	YSR KADAPA
243	CC/296/2019	DR. Y SUDHAKAR REDDY (DIED) Vs R K ANURADHA	Y V ANIL KUMAR	BUTTA VIJAYA BHASKAR (CHITTOOR SC FOR SRI VENKATESWARA UNIVERSITY	
244	CC/400/2019 IA 2/2022 Implead Petition WP/1964/2021	KHADER VALLI Vs SRI A CHANDRA MOHAN	JANDHYALA PARTHASARADHI	C VAMSI KRISHNA	YSR KADAPA
245	WP/1964/2021 IA 1/2021 Direction Petition	KADERVALLI Vs THE SPECIAL DEPUTY COLLECTOR	JANDHYALA PARTHASARADHI	GP FOR LAND ACQUISITION	YSR KADAPA
246	CC/529/2019	KAVURAMMA YERUKALLA Vs SURYA PRAKASH	G ELISHA	KOTI REDDY IDAMAKANTI (SC FOR ZPP MPP AND GRAM PAN)	GUNTUR
247	CC/610/2019 IA 1/2019 Direction Petition	A BAYAPU REDDY DIED Vs D SATISH CHANDRA	CH C KRISHNA REDDY		YSR KADAPA
248	CC/1086/2019	M SATYANARAYANA RAJU Vs M PADMA	V V N NARASIMHAM	NAGARAJU NAGURU	EAST GODAVARI
249	CC/175/2020	K VEERA REDDY Vs N LAXMIPATHI RAO	SANTHAPUR SATYANARAYANA RAO	GP FOR SERVICES I (AP) Y N VIVEKANANDA R 3 NOTICE SERVED	GUNTUR

250	CC/493/2020 CC/498/2020	SRI VIJAYA AIDED UP. SCHOOL Vs SRI ODERVU CHINNA VEERABHADRUDU	D V SASIDHAR	K V RAGHU VEER	PRAKASAM
251	CC/498/2020	A.K.M.R.AIDED HIGH SCHOOL Vs SRI ODAREVU CHINNA VEERABHADRUDU	D V SASIDHAR	K V RAGHU VEER	PRAKASAM
252	CC/1265/2020 IA 1/2025 Implead Petition	KANIPILLI LURDHU JOSHPHIN Vs SRI CHEVULA NARASIMHA RAO	KAVITHA GOTTIPATI		KRISHNA
253	CC/933/2021	CHALLAPALLIBALA VENKATA DURGA ANJANEYA PRASAD Vs ER.H.HARANATHA RAO	REGULAGADDA VENKATESH	Y NAGI REDDY	CHITTOOR
254	CC/1542/2021	V. RAVI KUMAR Vs SRI SATISH CHANDRA I.A.S.	G ELISHA	K V RAGHU VEER	GUNTUR
255	CC/426/2023	SHAIK ABDUL KHADAR JEELANI Vs SMT KRISHNA KUMARI	SHAIK MEERAVALI	KIRAN KUMAR VADLAMUDI	EAST GODAVARI
256	CC/906/2023	ADURI PEDA VEERA REDDY Vs SRI SASHIBUSHAN KUMAR IAS	S LAKSHMINARAYANA REDDY	S SIVA KUMARI J DILEEP KUMAR A SRI JAYANTHI R 4 NOTICE SERVED	YSR KADAPA
257	CC/1618/2023	C DHANAMJAYA Vs O MOHAMMAD HUSSAIN	J SUDHEER	B SESIBUSHAN RAO	CHITTOOR
258	CC/2051/2023 IA 1/2023 Dispense with Petition IA 1/2025 Implead Petition	MAHAMMAD RAFI GOUNDA Vs SHASHI BHUSHAN KUMARI.A.S	ANNAMNEEDI BALAKRISHNA	S NISCHALA REDDY KIRAN KUMAR VADLAMUDI RR 3 AND 4 NOTICE SERVED.	KURNOOL
259	CC/2345/2023 IA 1/2023 Direction Petition IA 1/2024 Leave Petition IA 2/2024 Leave Petition IA 3/2024 Leave Petition	GOPATHI LAKSHMI PRIYA Vs G JAYALAKSHMII.A.S	RAMA MURTY P V S A	T N M RANGA RAO	CHITTOOR
260	CC/2527/2023	SANDI JAYARAJU Vs SRI GOPAL KRISHNA DWIVEDI	K L N SWAMY	N SRIHARI P SUBASH	WEST GODAVARI
261	CC/3092/2023	NALLAPANENI RANGAIAH CHOWDARY Vs SRI S.S. RAWAT	SAI SUNDEEP MANCHIKALAPUDI	S NISCHALA REDDY S SIVA KUMAR RR 7 AND 8 NOTICE SERVED	PRAKASAM
262	CC/3255/2023	SYED AMEER Vs SRI. T.S CHETANI.A.S.	BANDI SRIHARI	NARASIMHA REDDY. G . L	ANANTAPUR
263	CC/3861/2023 CC/3862/2023	PARAMATA VENKATESH Vs SRI PRUDEVI TEJ	KINTALI DHARMA RAO	V V SATISH (SC for APEPDCL)	EAST GODAVARI

264	CC/3862/2023	KALLAKUNTA HANUMANTHA RAO Vs PRUDEVI TEJ IMANDII.A.S	KALLA TULASI DURGAMBA KINTALI DHARMA RAO	V V SATISH (SC for APEPDCL)	EAST GODAVARI
265	CC/3880/2023	K. CHINNATATARAO Vs SRIKESH LATHKAR	M CHIRANJEEVI	R 1 NOTICE SENT RETURNED UNSERVED (NO SUCH PERSON) R 2 NOTICE SENT RETURNED UNSERVED (LEFT)	SRIKAKULAM
266	CC/4046/2023 IA 1/2023 Miscellaneous Petition IA 2/2023 Implead Petition IA 1/2024 Implead Petition	DUMPALA SAROJANAMMA @ J. SAROJANAMMA Vs SRI U. RANGA SWAMY	SODUM ANVESHA	C VAMSI KRISHNA S SIVA KUMARI R 3 NOTICE SERVED.	YSR KADAPA
267	CC/4246/2023 IA 1/2023 Dispense with Petition	SANGATI VENKATA RAVINDRA REDDY Vs Y.SRI LAKSHMI	K V ADITYA CHOWDARY	B S SHIVAJI S NISCHALA REDDY Y KANAKALINGESWARA RAO N RANGA REDDY SREEKANTH REDDY AMBATI RR 5 AND 6 NOTICE SERVED	ANANTAPUR
268	CC/5637/2023	S SAMUEL Vs P S GIRISHAI.A.S	SURESH KUMAR REDDY KALAVA	C VAMSI KRISHNA S SRAVANA SANDHYA RR 4 AND 5 NOTICE SENT THROUGH THE DISTRICT JUDGE CHITTOOR AND RPAD ARE NOT YET RETURNED	CHITTOOR
269	CC/6577/2023 IA 2/2023 Direction Petition	M/S. VISWA SAI ADS Vs K PRAVEEN KUMARI.A.S	KILARU NITHIN KRISHNA	NAGARAJU PULLAGURA	KRISHNA
270	CC/6578/2023 IA 2/2023 Direction Petition	M/S. VISWA SAI ADS Vs K PRAVEEN KUMARI.A.S	KILARU NITHIN KRISHNA	NAGARAJU PULLAGURA R 3 NOTICE SENT RETURNED UNSERVED(TRANSFERRE D)	KRISHNA
271	CC/327/2024	G V B RAMA RAO Vs SRI RAJASEKHAR IAS	K RAGHU VEER	SOMA RAJU YELISETTI G RAJU R 2 NOTICE SERVED	KRISHNA
272	CC/750/2024 IA 1/2025 Implead Petition	MUGI PEDA MALLAIAH Vs SRI JAYANNA	MADHAVA RAO NALLURI	T BALASWAMI	KURNOOL
273	CC/1302/2024	PALLEM LAXMI VARA PRASAD Vs DR APARAJITA SINGH SIN SIN WAR	MOHAMMED GAYASUDDIN	KIRAN TIRUMALASETTI K M KRISHNA REDDY	KRISHNA
274	CC/2796/2024	N. SALAMMA Vs SRI D. LOKESWARA RAO	V VINOD K REDDY	K M KRISHNA REDDY	CHITTOOR
275	CC/2811/2024	M/S.V.S.N.CONSTRUCTIO NS Vs SMT.Y.SRI LAKSHMI	SINGAMSETTY V.M. SANKAR	B S SHIVAJI NAGARAJU NAGURU NAGARAJU PULLAGURA J DILEEP KUMAR	EAST GODAVARI
276	CC/2987/2024	M.S.S.SIVA KUMAR Vs SRI.SMT.ANIL KUMAR SINGHAL	DEVASRI ROSHAN KANCHARLA	J DILEEP KUMAR NAGARAJU PULLAGURA	EAST GODAVARI

277	CC/3740/2024 IA 1/2025 Implead Petition	MEDA RAJAKUMARI Vs RAM PRAKASH SISODIA	PANGULURU RACHANA	RAMA CHANDRA RAO GURRAM SUSHMA YAGANTI	YSR KADAPA
278	CC/3742/2024 IA 1/2025 Implead Petition	MEDA SUBBA RAO Vs RAM PRAKASH SISODIA	PANGULURU RACHANA	RAMA CHANDRA RAO GURRAM SUSHMA YAGANTI	YSR KADAPA
279	CC/4172/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Dispense with Petition	YARRAMASU RAMESH BABU Vs M JANAKI	SRAVAN KUMAR NAIDANA		GUNTUR
280	CC/4348/2024	S SRINIVASA RAO Vs MANJEER JILAANI SAMOON	PATANJALI PAMIDIGHANTAM	Y MAHA LAKSHMI R 2 NOTICE SENT RETURNED UNSERVED	KRISHNA
281	CC/4353/2024	BUDHARAJU RADHAKRISHNA VARMA Vs SRI K VIJAYA KRISHNAN	K K DURGA PRASAD	K M KRISHNA REDDY	VISAKHAPATNAM
282	CC/4546/2024 IA 1/2024 Dispense with Petition	GOSANGI VENKATA RAMANA Vs SHAIK SAYYED	PEDDIBHOTLA VENKATA SAI RAJESH	R S MANIDHAR PINGALI	EAST GODAVARI
283	CC/4808/2024	IRLA SRINIVASULLU Vs SRI SISODIYA(DISMISSED)	P NARASIMHULU	SUBBA RAO KORRAPATI R 4 NOTICE SENT THROUGH THE DISTRICT JUDGE CHITTOOR AND RPAD ARE NOT YET RETURNED	CHITTOOR
284	CC/12/2025	KODALI SAIENDRA Vs MS. UMA MAHADEVAN I.A.S.	ANNAMNEEDI BALAKRISHNA	Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats RAMA RAO KOCHIRI R 1 NOTICE SENT RETURNED UNSERVED (NO SUCH PERSON) RR 6 AND 7 NOTICE SERVED	GUNTUR
285	CC/26/2025	GONDU THRINADHULU Vs R.P. SISODIA IAS	Dr.MOJJADA RAMAKRISHNA	M Krishna Rao SC for skl vzm kkd Municipal Corporations SOMA RAJU YELISETTI RR 1 TO 5 NOTICE SERVED	SRIKAKULAM
286	CC/44/2025 IA 1/2025 Miscellaneous Petition	DR KADIYALA NAGESWARA RAO Vs D K BALAJI	S.RAJA SEKHAR Kashyap	K M KRISHNA REDDY	KRISHNA
287	CC/63/2025	KANCHERLA NARASIMHA REDDY Vs SRI. P. SAI PRASAD IAS	MALLELA LAKSHMI TANUJA	Y BALAJI	YSR KADAPA
288	CC/96/2025	TANGASANI RAJASEKHAR REDDY Vs D MARIANNA	POODATTU AMARENDER	KOTHARU VIJAYESWARI	ANANTAPUR

289	CC/121/2025	P LALITHA Vs SRI SIVA SANKAR LOTHETI IAS	M CHALAPATI RAO	J DILEEP KUMAR Sireesha Rani Vallabhaneni Standing Counsel For Municipalities V ROOPESH KUMAR REDDY R 1 NOTICE SET RETURNED UNSERVED (HE IS NOT WORKING IN GAD). R 2 NOTICE SENT RETURNED UNSERVED (TRANSFERRED)	GUNTUR
290	CC/205/2025 IA 1/2025 Implead Petition	JANDRAPALLI PRASAD Vs SMT SHRI G. JAYA LAKSHMI	MD SALEEM PASHA	U KANAKA RAJU T N M RANGA RAO RR 1, 3 AND 4 NOTICE SERVED.	PRAKASAM
291	CC/206/2025 IA 1/2025 Implead Petition	VALLERI CHANDRA SARIN Vs SMT.SHRI G. JAYA LAKSHMI	MD SALEEM PASHA	U KANAKA RAJU RR 2 TO 4 NOTICE SERVED	GUNTUR
292	CC/207/2025 IA 1/2025 Implead Petition	THALATHOTI SAMBASIVA RAO Vs PROF.Y.NAZEER AHAMMAD	MD SALEEM PASHA	U KANAKA RAJU R 1 NOTICE SENT RETURNED UNSERVED (RETIRED) RR 2 TO 4 NOTICE SERVED	GUNTUR
293	CC/210/2025	P SHAHINTAZ Vs A MD IMTIAZ	MD SALEEM PASHA	NAGARAJU NAGURU U KANAKA RAJU RR 9 AND 10 NOTICE SERVED	ANANTAPUR
294	CC/211/2025 IA 1/2025 Implead Petition	LAMU MARIO Vs G JAYA LAKSHMI	MD SALEEM PASHA	S PRANATHI RR 2, 6, 8 AND 9 NOTICE SERVED R 5 NOTICE SENT RETURNED UNSERVED (LEFT)	ANANTAPUR
295	CC/249/2025	T. KESAVIAIAH Vs SRI GUMMALA GANESH KUMAR I.A.S.	S GOPAL RAO	BH RAMA KRISHNA NAIK	CHITTOOR
296	CC/343/2025	P BALAJI Vs SRI CH DWARAKA TIRUMALA RAO	A G SATYANARAYANA RAO		CHITTOOR
297	CC/390/2025 IA 1/2025 Implead Petition	GUNDLOORU SREENIVASULU Vs PROF. Y. NAZEER AHAMMAD	MD SALEEM PASHA	U KANAKA RAJU RAMA RAO KOCHIRI S PRANATHI R 1 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. R 2 NOTICE SENT THROUGH THE DISTRICT JUDGE CHITTOOR AND RPAD ARE NOT YET RETURNED.	CHITTOOR
298	CC/520/2025	DEVALLA VENKATESWRLU Vs N.SRIKANTH	SRIDHAR TUMMALAPUDI		SPS NELLORE

299	CC/538/2025 IA 1/2025 Direction Petition	NAMAADI SUJATHA Vs DR MAHESH KUMAR RAVIRALA IAS	G SIMHADRI		EAST GODAVARI
300	CC/543/2025	D CHANDRASEKHAR REDDY Vs SRI K NAYEEMULLA	ANGURU MANOHAR		GUNTUR
301	CC/550/2025	S.V. MADHAV REDDY @ S.V. MAHESH MADHAV KUMAR REDDY Vs SRI RAM PRAKASH SISODIA IAS	T M K CHAITANYA	K M KRISHNA REDDY RR 3 TO 4 NOTICE SENT THROUGH THE DISTRICT JUDGE KADAPA AND RPAD ARE NOT YET RETURNED.	YSR KADAPA

FOR HEARING

302	CC/777/2019 IA 1/2019 Direction Petition IA 3/2022 Miscellaneous Petition IA 1/2024 Implead Petition	K RAJAMMA Vs SRI MANMOHAN SINGH	N SUBBA RAO	P SUBASH R 5 NOTICE SENT RETURNED UNSERVED (NO SUCH PERSON) R 6 NOTICE SERVED R 7 NOTICE SENT THROUGH RPAD ON 18.10.2024 IS NOT YET RETURNED	CHITTOOR
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FOR ADMISSION

303	CC/3579/2024	B. BHASKAR Vs SRI SRIDHAR CHAMAKURI IAS	RAJA REDDY KONETI	SUSHMA YAGANTI	YSR KADAPA
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